

(v) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. FEMA.396(2)/2023-RB., dated the 20th October, 2023, publishing the Foreign Exchange Management (Debt Instruments) (Second Amendment) Regulations, 2023, under Section 48 of the Foreign Exchange Management Act, 1999.

[Placed in Library. See No. L.T. 10505/17/23]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Eighteenth Annual Report and Accounts of the Security Printing and Minting Corporation of India Limited (SPMCIL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10497/17/23]

(ii) (a) Annual Report and Accounts of the Goods and Services Tax Network (GSTN), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Company.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 10952/17/23]

III. A copy (in English and Hindi) of the Statement on Half Yearly Review of the Trends in Receipts and Expenditure in relation to the Budget at the end of the First Half of the Financial year 2023-24, under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library. See No. L.T. 10952A/17/23]

Statement giving reasons for the delay in laying the Reports and Accounts of the Central Mental Health Authority, Delhi for various years

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (प्रो. एस.पी. सिंह बघेल) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

A copy each (in English and Hindi) of the following papers:—

(i) Statement giving reasons for the delay in laying the Annual Reports and

- Accounts of the Central Mental Health Authority, Delhi, for the year 2020-21.
- (ii) Statement giving reasons for the delay in laying the Annual Reports and Accounts of the Central Mental Health Authority, Delhi, for the year 2021-22.
- (iii) Statement giving reasons for the delay in laying the Annual Reports and Accounts of the Central Mental Health Authority, Delhi, for the year 2022-23.

[Placed in Library. For (i) to (iii) See No. L.T. 10778/17/23]

I. Notifications of the Ministry of Chemicals and Fertilizers

II. Reports and Accounts (2022-23) of IREDA New Delhi; and HOCL, Ernakulam and related papers

III. Report and Accounts (2022-23) of various NIPERs and related papers

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री भगवंत खूबा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals) Notification No. G.S.R. 408 (E), dated the 1st June, 2022, publishing the Council (National Institute of Pharmaceutical Education and Research) Rules, 2022, under sub-section (3) of Section 30E of the National Institute of Pharmaceutical Education and Research (Amendment) Act, 2021.

[Placed in Library. See No. L.T. 10953/17/23]

(ii) A copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals) Notification No. G.S.R. 692 (E), dated the 26th September, 2023, publishing the National Institute of Pharmaceutical Education and Research (Amendment) Statutes, 2023, under sub-section (2) of Section 36 of the National Institute of Pharmaceutical Education and Research Act, 1998.

[Placed in Library. See No. L.T. 10540/17/23]

II. A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Thirty-sixth Annual Report and Accounts of the Indian Renewable Energy Development Agency Limited (IREDA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.